

F.No.11011/6/2014 Admn ( LA) Sec  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs

**Notice Inviting Tender**

QUOTATION NOTICE NO.D 110011/14/2014Admn II (LA) dt. 7<sup>th</sup> May,2015.

Sub: - Quotation for providing & installation net metal net metal fencing balconies R. No. 447 to 456 of 4<sup>th</sup> Lawyers Chamber Building . Delhi High Court.

Seale rate quotations are invited for providing and installation of Net metal fencing 1<sup>st</sup> balconies of 4<sup>th</sup> floor Layers Chamber Building High Court .

2 . **The supply of material & installation will be governed by the following conditions:-**

**The rate quoted in response to the quotation will remain in force from the date of finalization of tender up to June,30<sup>th</sup>, 2015.**

- (i) The rate should be inclusive of installation, cartage or any other charges.
- (ii) The rate of sale tax/VAT, if applicable should be mentioned clearly.
- (iii) Copy of PAN ,Registration with VAT and Service Tax department should be enclosed with the tender.
- (iv) Working with Ministries of Govt. of India for at least 3 years is essential.
- (v) Size /dimension is as per attached annexure.

3. The quotations should reach by name to the undersigned in a sealed cover marked "TENDER FOR PROVIDING & INSTALLATION OF NET METAL FENCING" along with Earnest money of **Rs. 50,000/- (Rupees fifty thousand ) in form of demand draft in favour of "Cash Officer, Department of Legal Affairs" payable at New Delhi** in Room No. 413'A' Wing , Shastri Bhawan Dr. Rajendra Prasad Road , New Delhi latest by **2<sup>nd</sup> June ,2015 at 3.PM** The quotation will be opened on the same day at 4 PM. Further detail if any ,can be obtained from Section Officer ,Admn II (LA) in Room No. 413'A'Wing .Shastri Bhawan New Delhi . Tele No. 011-23384837

Your faithfully

(K..Ginkhan Thang )

Deputy Secretary to the Govt. of India  
Tele:- 011 23384706

To

Smt. Rema .N. Senior Systems Analyst , NIC, Department of Legal Affairs ,Shastri Bhawan , New Delhi with the request to place the aforesaid notice on the website of the Ministry for six days for wider publicity.

